

**GOVERNMENT OF INDIA
DISINVESTMENT
LOK SABHA**

STARRED QUESTION NO:181
ANSWERED ON:01.12.2000
DISINVESTMENT IN MARUTI UDYOG LIMITED
GADDE RAMAMOHAN;INDRAJIT GUPTA

Will the Minister of DISINVESTMENT be pleased to state:

- (a) whether the Government are considering a proposal to sell Government's stake in Maruti Udyog Ltd. (MUL);
- (b) if so, the details thereof;
- (c) whether the Department of Heavy Industry has opposed this move of the Government; and
- (d) if so, the reaction of the Government thereon?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE DEPARTMENT OF DISINVESTMENT, MINISTER OF STATE MINISTRIES OF PLANNING, STATISTICS & PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE DEPARTMENT OF ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES (SHRI ARUN SHOURIE)

(a) to (d) The Government, after taking into account the views of all concerned Ministries/Departments, has decided to look into the possibilities and modalities of divestment of its equity in Maruti Udyog Limited. The Government has constituted a Group of Secretaries to recommend optimal ways of disinvestment in Maruti Udyog Ltd.